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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : **Gen/638/SF/2022**

26.08.2022

Dated :

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated **03.08.2022** passed by the **Disciplinary Committee-1** of Bar Council of Delhi order dated 03.08.2022, the **Licence of Mr. Sant Kumar Upadhyay, (D/477-C/1989)**, R/o H.No. 502, New Delhi Apartments, Vasundhra, Ghaziabad, UP, has been suspended from practice as an Advocate in or before any Court of Law in India for a period of 3 (three) years w.e.f. from the **Order dated 03.08.2022**, on finding him guilty of gross misconduct by the **Disciplinary Committee-1**.

This has emanated from the Complaint No. **161/2017** titled **Ms. Pushpa Singhal Vs. Mr. Sant Kumar Upadhyay**. This order may be disseminated to all concerned and be published on the official web-site of Bar Council of Delhi.

Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. **Ms. Pushpa Singhal** W/o Late Sh. Raj Kumar Singhal, H.No. 104-5, Pocket-4, Ground Floor, Sector-25, Rohini, Delhi-110085.
13. **Mr. Sant Kumar Upadhyay** r/o H.No. 502, New Delhi Apartments, Vasundhra, Ghaziabad, U.P. (**You are directed to surrender your original Enrolment Certificate and Identity Card, issued by Bar Council of Delhi.**)

Genl. Secy

P. D. Singh (Secy)
30/08/22



B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 23387704

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 32178-288/Genl./Misc./Circulation/2022

Dated, Delhi the 02 SEP 2022

Sub:- Notification regarding suspension from practicing.

Forwarded a copy of Notification Ref. No. Gen/638/SF/2022 dated 26/08/2022 and this office bearing diary No. 5217/B dated 30/08/2022 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(UPASANA SATIJA)

Link, Officer In-Charge, General Branch, Central/
Administrative Civil Judge, (West Distt.)
Tis Hazari Courts Delhi

Encl. As above